

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1422
TO BE ANSWERED ON 4TH MARCH, 2016
NURSES IN PRIVATE HOSPITALS**

**1422. SHRI C.N. JAYADEVAN:
SHRIMATI RANJANBEN BHATT:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government proposes to set up a Committee to investigate the living conditions and salary structure of nurses employed in private hospitals and nursing homes; and

(b) if so, the details thereof ?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b): In compliance of Hon'ble Supreme Court's judgement dated 29th January, 2016 in WP (C) No. 527/2011, this Ministry vide order No.Z.28015/15/2013-N dated 24th February, 2016 has constituted a Committee under the Chairmanship of Director General of Health Services (DGHS) to look into the grievances raised in the Writ Petition in respect of Nurses, who are working in private hospitals and nursing homes etc.

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